



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 22.06.2026

### NOTICE

Please take notice that the following matters listed in the Court – IV on 29.05.2026 were not taken up. The next date of hearing in the matters is **06.07.2026**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
<b>1.</b>	Comp. App. (AT) (Ins) No. 879 of 2025 & I.A. No. 809 of 2026 <b>Part Heard</b>	Japna Estates Pvt. Ltd. Vs. Vicky Dang & Anr.  <b>With</b>	Akshay Sharma	Abhyuday Shailendra Singh-RP Karan Kohli Palak Kalra- R2 Astha Gaur Aarohi Ojha
<b>2.</b>	Comp. App. (AT) (Ins) No. 880 of 2025 & I.A. No. 7577 of 2025, 810 of 2026 <b>Part Heard</b>	Japna Estates Pvt. Ltd. Vs. Harender Singh Khokhar & Ors.	Akshay Sharma	Karan Kohli Palak Kalra- R2 Karan Singla Rhythem Aggarwal- R1 Astha Gaur Aarohi Ojha
<b>3.</b>	Comp. App. (AT) (Ins) No. 1041 of 2024 & I.A. No. 3782, 3783, 3784 of 2024 <b>Part Heard</b>	Suraksha Realty Ltd. Vs. Amit Gupta Resolution Professional of Mahavir Roads and Infrastructure Pvt. Ltd. & Anr.	Chitranshul A. Sinha	J. Rajesh Dhrupad Vagahni Jaitegan Singh Khurana- R1

By order of Hon'ble Chairperson  
-Sd/-  
Registrar